## Re Motion for 72 5 Adjournment and Calling Attention

Notice

supplies made on a restricted scale. keeping in view the need for meeting emergent requirements of States.. Under this revised scheme Jammu and Kashmir State has been allotted 240 tonnes for the period July to September, 1963. A large allocation is likely from October onwards.

12:16 hrs

RE: MOTION FOR ADJOURNMENT AND CALLING ATTENTION NOTICE

Mr. Speaker: I have received notice of an adjournment motion from Shri S. M. Banerjee, Shrimati Renu Chakravartty, Shri Daji and Shri H. N. Mukerjee, which reads as follows:

"The immediate need to discuss the serious statement made by the Finance Minister of West Bengal regarding a likely sugar famine and terrible food crisis in West Bengal as there was no sign of the food situation improving. This situation before the Puja is bound to result ... ".

There is another notice also by Shri Dinen Bhattacharya and others about:

"Rise in cloth prices just before the ensuing Puja festival and non-availability of good varieties of superior cloth in Calcutta cloth market.".

That happens every year. May I know what the hon. Minister's information is?

The Minister of International Trade (Shri Manubhai Shah): I shall make a statement at five o'clock.

Mr. Speaker: He will collect the information?

Shri Manubhai Shah: As far as the second one is concerned.

Mr. Speaker: If both the Ministers concerned can make their statements, it would be better.

Public Importance The Deputy Minister in the Ministry of Food and Agriculture

SEPTEMBER 20, 1963 Calling Attention to

A. M. Thomas): I shall also my statement at five o'clock.

a Matter of Urgent

Shri Hari Vishnu Kamath There is a half-an-hour angabad): discussion at 5 p.m.

Mr. Speaker: We shall push it by half an hour.

Shri S. M. Banerjee (Kanpur): May I know whether the statement will be made on the basis that these are motions, or whether adjournment these notices will be treated as calling-attention notices?

Mr. Speaker: I have not said anything. I am just keeping them as adjournment motions, and then I shall see.

Shri Krishnapal Singh (Jalesar): I had given notice of a calling-attention motion on the flood situation in North India..

Mr. Speaker: He has not received any intimation yet?

Shri Krishnapal Singh: No.

Mr. Speaker: The intimation will be conveyed to him.

12:17 hrs.

CALLING ATTENTION TO A MAT-TER OF URGENT PUBLIC IMPOR-TANCE

THEFT OF GELATINE BOXES FROM A WAGON FROM CHANDSARI STATION YARD NEAR EAST PAKISTAN BORDER

Shri S. M. Banerjee (Kanpur): call the attention of the Minister of Railways to the following matter of urgent public importance and I request that he may make a statement thereon:-

"The reported theft of 8 boxes of Gelatine from a wagon from